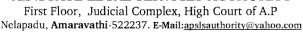


## GOVERNMENT OF ANDHRA PRADESH A.P.STATE LEGAL SERVICES AUTHORITY





Roc.No. 56/APSLSA/2022, Dt.09-01-2023

M.BABITHA
MEMBER SECRETARY
(District & Session Judge)

Sub:A.P.S.L.S.A - Accounts - Supply of certain Cell Phones - Sealed Quotations with specifications - Quotations - Extention Notice - Called for - Reg.

Ref:Extend Note file order dated 02-01-2023 of the Member Secretary, A.P.State Legal Services Authority.

\* \* \*

Quotations in sealed covers are invited from the authorized/recomputed agencies for supply of certain Cell Phones along with detailed specifications under the price as mentioned below for the use of Legal Services Institutions under various categories in the unit of Andhra Pradesh State Legal Services Authority.

S.NO.	Name of the Item	Quantity	Price under Rs (Inclusive of All Taxes)
1	Android Cell Phones	09	25,000/-
2	Android Cell Phones	18	20,000/-

The quotations shall reach the undersigned on or before Dt.10-01-2023. 5.00 PM superscribing the envelop as "Tender for supply of Cell Phones". The successful bidder shall supply the items directly to the Legal Services Institutions in the State of Andhra Pradesh.

The Member Secretary, State Legal Services Authority reserves all the rights to accept/cancel/alter/reject the quotations, without assigning any reasons.

Yours faithfully,

MEMBER SECRETARY

То

1.APSLSA Notice Board.

2.APSLSA Website.

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